

TYRES AND TUBES

\*1299. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state what is the estimated yearly requirement of tyres and tubes of automobiles, cycles and other vehicles?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** A statement is laid on the Table of the House. [See Appendix VI, annexure No. 1.]

ANTIBIOTICS

\*1300. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any Indian concerns manufacturing Drugs and Chemicals have asked for permission to bottle or manufacture Penicillin, Aureomycin, Chloromycetin or Terramycin;

(b) if so, whether any such concern has been permitted to do so; and

(c) if not, the reasons therefor?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Bottling and/or manufacture of antibiotics such as Penicillin, Aureomycin, Chloromycetin and Terramycin come under the purview of the Industries (Development & Regulation) Act, Messrs. Standard Pharmaceutical Works, Calcutta and Messrs. Alembic Chemical Works, Baroda, have applied under the Act for permission to manufacture penicillin. Messrs. Alembic Chemical Works Baroda, have also applied for permission to bottle antibiotics.

(b) and (c). The request of Messrs. Alembic Chemical Works, Baroda, for permission to bottle antibiotics has been refused for the present pending the receipt of the findings of the Pharmaceutical Enquiry Committee. The application of this firm and that of Messrs. Standard Pharmaceutical Works for undertaking the manufacture of Penicillin are still under consideration.

PUNJAB TEA GARDENS

\*1301. **Shri D. C. Sharma:** (a) Will the Minister of Commerce and Industry be pleased to state how many tea gardens existed in the Punjab towards the end of 1951?

(b) Have any of these been closed during the years 1952 and 1953?

**The Minister of Commerce (Shri Karmarkar):** (a) and (b). Information is being collected and it will be laid on the Table of the House in due course.

PAKISTAN PILGRIMS

\*1302. **Shri D. C. Sharma:** (a) Will the Prime Minister be pleased to state how many batches of Muslim pilgrims from Pakistan applied for permission to visit the holy shrines in India during the year 1953?

(b) How many of these were granted permission?

(c) Were any refused permission?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) 40 till now.

(b) 28.  
(c) Yes.

NILOKHERI COLONY

\*1303. { **Shri D. C. Sharma:**  
**Shri K. P. Sinha:**

Will the Minister of Planning be pleased to state:

(a) whether it is contemplated by the Central Government to hand over Nilokheri Colony to the Punjab Government; and

(b) if so, what are the terms of agreement?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes.

(b) (i) The High School, Veterinary Dispensary and Hospital would be the Punjab Government's responsibility. The capital assets will be transferred to that Government free of cost.